

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84(ND)/2011  
RT NO.24/Chd/Pb/2016**

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present: Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni,  
Advocate for petitioners.  
Mr. Vikas Sharma, C.E.O. of M/s. Grand Multiplex Projects Ltd.

To be listed on 12.07.2017 along with CP No. 65(ND)/2015 / RT  
No. 77/Chd/Pb/2016.

- Sd/-

(Justice R.P. Nagrath)  
Member (Judicial)

May 23, 2017  
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